Agriculture Ministers talks with Shri snarad Joshi and Chief Minister of Maharashtra o_n the demands of Farmer_s

2588. SHRI ARVIND GANESH KULKARNI; DR. BHAI IfAHAVIR: SHRI N. K. P." SALVE:

Will the Minister of AGRICULTURE be pleased to refer to the reply to Unstarred Question 216 given in the Rajya Sabha on the 18th February, 1981 and state:

(a) whether the demands made by Shri Sharad Joshi th_e farmer'_s leader and the Chief Minister of Maharashtra in connection with the demand of better prices of sugarcane, onions and other 'farm products was discussed with him on 6th, 7th and 8th December, 1980 and if so, what price_s ⁿe demanded for sugarcane, onions and cotton;

(b) whether Government have accepted the demands and suitable modifications in the prices to be paid to the farmer_s have been made; and

fc) if not, what are the reasons therefor?

TH3 DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI). (a) to (c) There was a general exchange of views with special reference to sugarcane and onions. The demand was made that all components of cost of cultivation as well a_{s} terms ~ of trade between agriculture and industry should be taken into account for fixing the support prices of agricultural commodities. This was generally agreed to. As regards onions, it was agreed that NAFED and the Stat* Cooperative Marketing Federation would purchase some quantities of onions on prices ranging between Rs. 601- to Rs. 75|- per quintal. As regards sugarcane, it was clarified that the price fixed by the Central Government viz. Rs. 13 per quintal was only a statutory minimum cane price

pavable by factories linked to 85 per cent, recovery with full proportionate premium for higher recoveries and the factories ware free to pay higher prices. In Maharashtra most of the sugar 'factories are in the cooperative sector and most of the cane is supplied through the members of Sugarcane Cooperative Societies and th^ cane price fixation is done by the State Government itself through a Committee of which the Chief Minister is the Chairman. Procedurally the Committee fixes the initial price payable by the cooperative factories in the beginning of the season and then determines the final price based on the actual realisations of the 'factory. The prices thus paid have been much higher than the statutory minimum.

Prices of Pesticides

2589. SHRIMATI PRATIBHA SINGH: Will the Minister of AGRI-CULTURE be pleased to state;

(a) whether it is a fact that Government have decide^ to put a control on prices of pesticides, fertilizers and other essential commodities to provide essential inputs t_0 the Poor farmers at reasonable rates, if so, what are the details thereof;

(b) if not, what are the reasor^j there'for; and

(c) whether Government ar_e aware thai, by not imposing price control, the benefits are going to the multinational and large houses and these houses are crushing the economically weaker section_s and poor farmers by charging exorbitant prices?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (MISS KAMALA KUMARI): (a) The prices of major fertilizers like Urea. Di-Ammoniufm Phosphate, Muriate of Potash and complex fer. tilisers are statutorily fixed by the Government. The price of diesel also is fixed by the Government. The prices of pesticide_s have not been placed under control so far.

(b) and (c) The expenditure on pesticides being a very small portion of total 'farming expenses of the poor farmers, it j_s not correct to say that they are being crushed by the prevailing prices $_0$ f pesticides. However^ the question of imposing price control o_n pesticides i_s under consideration.

Auction at Bhikaji Cama Place

2590. SHRI KALPNATH RAI. Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that in a recent auction of plots at Bhikaji Cama Plac_e a plot 4,500 sq. metres has been auctioned for Rs. 12 crores; and

(b) if so, what are the details in this regard; and

(c) what steps are being taken by Government to prevent such monopolistic and capitalist trends of big builders?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARATN SINGH); (a) and (b) The DDA has reported that two commercial plots measuring 1879 92 and 1947.78 sq. meter_s were auctioned on 27-2-1981 for Rs. 6.51 crore_s and Rs. 6.56 crores, respectively.

(c) A_s per policy, the commercial plots developed by DDA are disposed of by way of auction. No change in this policy i_s considered necessary.

Student Welfare Fund

2591. SHRI KALPNATH RAI: Will the Minister of EDUCATION be pleased to state:

(a) whether Government propose to set up a Council for students welfare and create a special fund for students welfare at the Centre, on the pattern o'f the U.P. State Council for studentg welfare and the fund created for the purpose by the Government of UP.; and

(b) if so, what are the details in this regard?

THE MINISTER OF EDUCATION AND SOCIAL WELFATTE (SHRI S. B. CHAVAN): (a) No, Sir-

(b) Does not arise.

Allocation for Higher Education during the Sixth Five Year Plan period

2592. SHRI KALPNATH RAI: Will the Minister of EDUCATION be pleas ed to state:

(a) whether Government are aware that more resources are needed for higher education; and

(b) whaft is the allocation of funds proposed for UGC and higher education for the Sixth Five Year Plan period?

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): (a) Yes, Sir.

(b) In the Sixth Plan (1980—85), the outlay provided for higher education is Rs. 485.75 crores, of which the allocation to University Grants Commission is Rs. 280.00 crores.

"Age-Care Home" in Defence Colony, New Delhi

2593. SHRI KALPNATH RAI: Will the Minister of EDUCATION be pleas ed to state:

(a) whether Government are aware that an "Age-Care Home" and other joint enterprises to help the aged and tfte poor is functioning from 99-A, Defence Colony, New Delhi aimed at organising job cooperatives;

(b) whether Government propose to provide financial assistance for this philanthropic organisation; and

(c) if so, what are the details in this regard?